

ITEM NO.2

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1263/2018

ANIL KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.57100/2018-EXEMPTION FROM FILING
O.T., IA 148842/2018)

Date : 27-11-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE HEMANT GUPTA

For Appellant(s) Mr. Basant R.,Sr.Adv.
Mr. Setu Niket,Adv.
Ms. Esha Mazumdar,Adv.
Ms. Priyanjali Singh, AOR
Mr. Vishnu,Adv.
Mr. Saksham Ahuja,Adv.

For Respondent(s) Mr. Rajan Kumar Chourasia,Adv.
Mr. Sanjay Kumar Tyagi, AOR
Mr. Sandeep Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by the learned counsel for the
respondent(s).

Learned counsel appearing for the respondent/State seeks a
week's time to get instruction.

List on 05.12.2018.

No request for further adjournment shall be entertained in
this regard.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR